

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Petition No. 82/TT/2022
along with I.A. No. 13/2022**

- Subject** : Petition for truing up transmission tariff for 2014-19 tariff period and determination of transmission tariff for 2019-24 tariff period in respect of MSETCL owned transmission lines/system conveying electricity to other States.
- Date of Hearing** : 24.11.2022
- Coram** : Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P.K. Singh, Member
- Petitioner** : Maharashtra State Electricity Transmission Limited (MSETCL)
- Respondents** : Power Grid Corporation of India Limited & 4 others
- Parties Present** : Shri Sudhanshu Shashikumar Choudhari, Advocate, MSETCL
Shri Mahesh Shinde, Advocate, MSETCL
Shri Veer Raghav, Advocate, MSETCL

Record of Proceedings

Case was called out for hearing.

2. The learned counsel for the Petitioner sought four weeks' time to file additional submissions/information. None from the Respondents objected to the prayer of the Petitioner. The learned counsel for the Respondents prayed for two weeks' time to file rejoinder in the matter.
3. After hearing the parties, the Commission directed the Petitioner to file the following information on affidavit, by 19.12.2022, with a copy to the Respondents:
- i) Whether the Petitioner has recovered tariff for 2015-19 period? If so, submit the details of the same.
 - ii) Whether the instant ISTS transmission lines were under operation? If so, submit details of operation and power flow for the 2014-19 tariff Period.
 - iii) Justification of ACE proposed in 2014-19 and 2019-24 tariff periods and the Regulation under which the proposed ACE claimed?



4. The Commission directed the Respondents to file their reply by 6.1.2023 and the Petitioner to file rejoinder, if any, 20.1.2023. The Commission also directed the parties to comply with the above directions within the specified time and observed that no extension of time shall be granted.

5. The matter shall be listed for further hearing on 9.2.2023.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

